

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).13579/2008

MANGE RAM

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report )

Date: 11/08/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Raj Singh Rana,Adv.

For Respondent(s)

M/S Saharya & Co.,Adv.

Mr. Vishnu B. Saharya, Adv.

UPON hearing counsel the Court made the following  
ORDER

The batch matter has been reserved for judgment on 14-07-09.

Hence list the matter on 8-09-09.

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(Ashok Menon)  
Registrar